

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 622
514/252/ND/2020**

**IN THE MATTER OF:
Mr. Sachin Gupta and Anr.**

...APPELLANT

Vs.

ROC

...RESPONDENT

**Section
U/s 252**

**Order delivered on 19.01.2023
(Virtual Hearing)**

**Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

**For the Appellant
For the Income Tax Department**

**:Adv. Amit Srivastava
:ZohebHossain, Sr.Standing
Counsel;
ParthSemwal&VipulAgrawal, Jr.
Standing Counsel for Revenue
:Mr. SsaaurabhIndura, Company
Prosecutor**

For the RoC

ORDER

Due to paucity of time, matter is adjourned to **16.02.2023**.

**Sd/-
(COURT OFFICER)**